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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,27th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 1****[DIVISION BENCH-I****THIS BENCH WILL RISE AT 03:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
2	Cont.Cas(C)/242/2024 B/O	MD. ARJU ALI Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	
3	Cont.Cas(C)/627/2024	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR Versus BINITA PEGU AND 4 ORS.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	
4	I.A.(Civil)/2315/2024 in WA/5052/2024	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS	MR.I ALAM MR. T SK MR. B K GHOSH	DY.S.G.I.
	WITH WA/5052/2024 (Filing Number)	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS A	MR. I ALAM	
5	I.A.(Civil)/2583/2024 in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
	WITH WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
6	I.A.(Civil)/3587/2024 CAVT. NO.08762/024, CAVT./876/2024 in WA/11335/2024	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR

	WITH WA/11335/2024 (Filing Number)	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS A	MR. M DUTTA	
	WITH I.A.(Civil)/11336/2024 (Filing Number)	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS A	MR. M DUTTA	
7	I.A.(Civil)/3600/2024 in WA/12897/2024	THE STATE OF ASSAM AND 3 ORS Versus BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
	WITH WA/12897/2024 (Filing Number)	The State of Assam represented by the Pricipal Secretary Versus Balen Roy Medhi	DIPANKAR NATH	
8	I.A.(Civil)/3613/2024 in WA/12848/2024	PRANAB DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. S NATH R SAHA	SC, BTC
	WITH WA/12848/2024 (Filing Number)	PRANAB DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. S NATH	
9	I.A.(Civil)/3614/2024 in WA/13045/2024	THE STATE OF ASSAM AND 3 ORS Versus BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
	WITH WA/13045/2024 (Filing Number)	THE STATE OF ASSAM Versus BALEN ROY MEDHI	DIPANKAR NATH	
10	I.A.(Civil)/3630/2024 in WA/1429/2023	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus KANTA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
	WITH WA/1429/2023 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus KANTA DIDWANIA H	MR. B GOGOI	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
11	PIL/70/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
12	WA/312/2024	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV B RONGHANGPI	MS. B SARMA (CGC)
13	WA/368/2024	MOFIZUL HOQUE Versus REZZAK HOSSAIN AND 8 ORS	MR. A R BHUYAN MD. R ALI MR. A M KHAN MR S PRODHANI	MR M A ISLAM(R-1) MR J I MONDAL(R-1) MR A N IQBAL(R-1) SC, SSA
14	WA/393/2024	THE STATE OF ASSAM AND 3 ORS Versus BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
15	WA/394/2024	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. A Z AHMED MR. A KHALEK	GA, ASSAM
16	WP(C)/5856/2024	SAIF UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		

17	PIL/71/2024	RAM BAHADUR SUNAR Versus UNION OF INDIA AND 13 ORS	MR P P MEDHI MS. B. BANIA MR G BARGAYARY MR. P P BORA	GA, ASSAM DY.S.G.I. GA, ARUNACHAL
18	WA/326/2024	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR G ALAM MR. H ROHMAN MR S R A NASER MR P R SARMA	GA, ASSAM SC, AG SC, GHC SC, FINANCE
19	WP(C)/6186/2024	IMAN ALI KHAN AND 60 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/6194/2024	AYNAL HAQUE AND 89 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/116/2021 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APSC
22	PIL/32/2024	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, P H E
23	WA/121/2024	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	MR. D GOGOI, ADV. FOREST DEPTT.
24	WP(C)/2401/2024	KANAK DAS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
HEARING				
25	WA/356/2023 B/O	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
26	WITH WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
27	WITH WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
28	WITH WP(C)/1837/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
29	WITH WA/156/2023	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
30	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

31	WITH WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
32	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
33	WITH WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
34	WITH WA/180/2023	BHOGIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
35	WITH WA/181/2023	ABUL HASHIM Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
36	WITH WA/184/2023	KANAK CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
37	WITH WA/185/2023	BHADRA KANTA BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
38	WITH WA/187/2023	ABDUS SATTAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
39	WITH WA/200/2023	SALIMA KHATUN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
40	WITH WA/209/2023	GIREN CHANDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
41	WITH WA/231/2023	KARTIK SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
42	WITH WA/381/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2858/2024 B/O	KHEMLATA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. S UPADHAY M SHARMA MR. A RAI	SC, SEC. EDU. SC, FINANCE
2	WP(C)/5300/2024 FIXED	JAHANUR KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali	SC, ELEM. EDU GA, ASSAM
3	WP(C)/5605/2024 CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
4	WP(C)/5885/2024 FIXED	DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	GA, ASSAM SC, SEC. EDU.
5	WP(C)/6081/2024 FIXED	SAMIR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
6	WP(C)/6164/2024	SWAPNANIL GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/6169/2024	SUBRATA NATH AND 17 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
8	WP(C)/6174/2024	SAHJAHAN ALI SK Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6176/2024	BIJOY KR DEY Versus THE STATE OF ASSAM AND 4 ORS	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
10	WP(C)/6178/2024	YUBARAJ DEY AND 107 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU. SC, FINANCE
11	WP(C)/6183/2024	RINA BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA N DEB	GA, ASSAM SC, BTC

12	WP(C)/6195/2024	MD. MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM
13	WP(C)/6200/2024	BASANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. CHARAN DEKA MR. L Deka	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/6202/2024	JYOTI PRASAD BARUAH AND 7 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
15	WP(C)/6203/2024	LUTFUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, ELEM. EDU
16	WP(C)/6209/2024	ARUP JYOTI BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MR. NAYAN J. MEDHI	SC, HIGHER EDU
17	WP(C)/6213/2024	SANJOY KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, SEC. EDU.
18	WP(C)/6215/2024	JIBA KANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
19	WP(C)/6216/2024	ABDUL RASHID MONDAL Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA N DEB	SC, SEC. EDU.
20	WP(C)/6217/2024	MD KASED ALI Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA N DEB	SC, SEC. EDU.
21	WP(C)/6218/2024	KARUNA KANTA DAKUYA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA N DEB	SC, SEC. EDU.
ADMISSION				
22	WP(C)/6599/2018 FIXED	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.
23	WP(C)/1633/2023 B/O	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM
24	WP(C)/2664/2023 B/O	ASHMITA BHARADWAJ Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
WITH				
25	WP(C)/2666/2023	ASHA HAJARIKA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.
26	WP(C)/2823/2023 FIXED	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/3920/2023 B/O	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
WITH				
	I.A.(Civil)/605/2024 in WP(C)/3920/2023	PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
28	WP(C)/4650/2023 B/O	AMIN SHAMSUL ALOM Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
29	WP(C)/4918/2023 FIXED	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.

30	WP(C)/39/2024 B/O	MANOJ TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU
31	WP(C)/1426/2024 B/O	JATIN HAZARIKA @ JATIN KR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, SCERT, ASSAM SC, SCERT, ASSAM GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT.
32	WP(C)/2776/2024 FIXED	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
33	WITH WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU DR. P AGARWAL (R-7) SC, BTC SC, U G C
34	WP(C)/2779/2024 FIXED	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
35	WP(C)/2945/2024 FIXED	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
36	WP(C)/3204/2024 B/O	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.
37	WP(C)/3272/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
38	WP(C)/3628/2024 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
39	WP(C)/5523/2024 FIXED	JADU BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
40	WP(C)/5526/2024 FIXED	BIDHAN SAIKIA AND 30 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
41	WP(C)/5528/2024 FIXED	PABITRA BORA AND 175 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
42	WP(C)/5529/2024 FIXED	NASHIR UDDIN AHMED AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
43	WP(C)/5530/2024 FIXED	TAJNUR ALI AND 77 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, BTC SC, FINANCE

44	WP(C)/5531/2024 FIXED	SACHINDRA CHANDRA ROY AND 93 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
45	WP(C)/5533/2024 FIXED	RANU PROVA BORAH AND 37 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
46	WP(C)/5535/2024 FIXED	MAHBUBUR RAHMAN AND 49 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS MR J LOTH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
47	WP(C)/5567/2024 FIXED	SMT. ALAKA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR. H R DAS	SC, ELEM. EDU
48	WP(C)/5765/2024 FIXED	AMRIT JYOTI BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MS. U NANDA MS. J GHOSH	SC, ELEM. EDU SC, FINANCE DEPTT.
ORDERS				
49	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
WITH				
50	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
51	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIAR
52	Cont.Cas(C)/91/2023 B/O	MAMIRAN NESSA Versus SMTI. SURANJANA SENAPATI, ACS AND ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MS N NEWME	
53	Review.Pet./94/2023 B/O, IN WP(C)/596/2018 (D/O)	THE STATE OF ASSAM Versus SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR H K DAS(R-1) MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHAKRABORTY(R-1,3) MR A CHETIA (r-1,3) MR N K SARMA(R-1)
WITH				
54	Cont.Cas(C)/246/2021	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
WITH				
55	Cont.Cas(C)/423/2023	RANATI BALA ROY Versus SIDDHARTH SINGH AND 3 ORS	MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
56	Cont.Cas(C)/254/2023 B/O	SAMUDRA HALOI AND 2 ORS Versus NARAYAN KOWAR AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR B KAUSHIK(R-1)
57	Cont.Cas(C)/645/2023 FIXED	FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1)

58	WP(C)/6921/2023 FIXED	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU MR. U SAIKIA (R-7) SC, BTC
59	Cont.Cas(C)/34/2024	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
60	WP(C)/2567/2024 B/O	UDIT NARAYAN KAIRI Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
61	WP(C)/3383/2024 B/O	HASHEM ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3473/2024 FIXED	MD MOFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	Bail Appln./3589/2024	AZIZUL HOQUE Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
3	Bail Appln./3592/2024	MONIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
4	Bail Appln./3594/2024	JULFIKAR ALI LASKAR @ SHAMIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5	Bail Appln./3595/2024	AHIDUL SK @ AHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	Bail Appln./3597/2024	BIKI DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
7	Bail Appln./3598/2024	SRI HEROD MUSHAHARY Versus THE STATE OF ASSAM,	MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA	PP, ASSAM
8	Bail Appln./3599/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
9	Bail Appln./3600/2024	CHAMPAK DUTTA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR L D BHARALI	PP, ASSAM
10	Bail Appln./3601/2024	DHRUBA JYOTI BAISHYA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR L D BHARALI	PP, ASSAM

11	Bail Appln./3602/2024	MRINMAY DUTTA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR L D BHARALI	PP, ASSAM
12	Bail Appln./3604/2024	ABDUL RASHID ALI @ ABDUL ROSHID Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
13	Bail Appln./3606/2024	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
MOTION				
14	AB/2943/2024 WITH OFFICE NOTE, B/O	SAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM
15	AB/3087/2024	KUDDUS ALI @ AHMED Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	PP, ASSAM
16	AB/3091/2024	MANASH KUMAR SEAL AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
17	AB/3093/2024	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2953/2024 FIXED	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM SC, CBI
20	Bail Appln./2964/2024 FIXED	SUMIT BARMAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	WITH I.A.(CrI.)/1079/2024 in Bail Appln./2964/2024	SUMIT BARMAN Versus THE STATE OF ASSAM,		SC, CBI
21	Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	WITH I.A.(CrI.)/1082/2024 in Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM,		SC, CBI
22	Bail Appln./3020/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOYNUDDIN Versus THE STATE OF ASSAM AND ANR	MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
23	Bail Appln./3095/2024 WITH CASE RECORD(SCANNED COPY), B/O	GIASUDDIN @ GIAS UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
24	Bail Appln./3132/2024 FIXED	NUR MOHAMMAD ALI @ BENGA Versus THE STATE OF ASSAM	MR. N ISLAM MR. N ISLAM MR. M HUSSAIN MR. M HUSSAIN MD S ALI MD S ALI MR M RAHMAN MR M RAHMAN	PP, ASSAM

25	Bail Appln./3150/2024 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY), FIXED	GOPINATH MURMU Versus THE STATE OF ASSAM AND ANR	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	PP, ASSAM
26	Bail Appln./3166/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUSTT MALEKA BIBI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
27	Bail Appln./3188/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
28	Bail Appln./3313/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRANJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
WITH				
29	Bail Appln./3309/2024	JAYANTA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	MR P J DUTTA (R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
WITH				
30	Bail Appln./3315/2024	JHIJIT BHARALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR P J DUTTA(R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
31	Bail Appln./3410/2024 FIXED	RAKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
32	Bail Appln./3437/2024 FIXED	BIMAL RABHA AND ANR Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/1208/2024 FIXED	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
34	AB/1354/2024 FIXED	HAZRAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
35	AB/2305/2024 FIXED	MINTU AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MD P RAHMAN	PP, ASSAM
36	AB/2364/2024 FIXED	BABLU AHMED BARBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
37	AB/2406/2024 FIXED	HASIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
38	AB/2457/2024 FIXED	DR DIGANTA BARUAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
39	AB/2541/2024 FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
40	AB/2850/2024 FIXED	Haidar Ali Khan and ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
41	AB/2856/2024 FIXED	ATAUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM
42	AB/2973/2024 WITH OFFICE NOTE, FIXED	SHAHA ALOM SK @ SAH ALOM AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM

43	AB/2991/2024 FIXED	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
44	AB/3013/2024 FIXED	KANDARPA CHALIHA Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
ORDERS				
45	W.P.(Cri.)/35/2022 FIXED	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A N AHMED	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
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12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
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21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
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27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5268/2024 B/O	M/S S H TRADING Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, P AND R.D. GA, ASSAM
2	WP(C)/5642/2024	SUKURJAN BIBI @ SUKURBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/5644/2024	NASIRA BIBI @ NASHERA BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/6177/2024	RAJIB SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, FOREST
5	WP(C)/6182/2024	DHANESWAR BORO Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
6	WP(C)/6210/2024	MIRZA GALIB MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
7	WP(C)/6226/2024	DIPTI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR P DAS MR. V N UPADHYAY MS P MISHRA	GA, ASSAM
8	WP(C)/6228/2024	J INFRA TECH PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	DY.S.G.I.
9	WP(C)/6233/2024	RAJU CHAKRABORTY AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
10	I.A.(Civil)/3565/2024 in Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI IAS AND ANR		

	WITH Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN MR R DHAR	MR. K KONWAR MR S DUTTA MR U.SARMAH
11	I.A.(Civil)/3575/2024 in Cont.Cas(C)/380/2022	DADHI BRAHMA Versus ANURAG GOEL AND ORS		
	WITH Cont.Cas(C)/380/2022	DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R1, R2) MR. B CHOUDHURY (R1, R2) MR. R K MUSHAHARY (R1, R2)
<u>ADMISSION</u>				
12	WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCI LTD. SC, POWER GRID
13	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	MR. D GOGOI MR. S BORTHAKUR SC, FOREST
14	WITH WP(C)/7645/2022	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
15	WP(C)/8406/2022 FIXED	NIZAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
16	WP(C)/8423/2022 FIXED	KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
17	WP(C)/8442/2022 FIXED	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
18	WP(C)/2386/2023	MAHAMAD NOUSHAD Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR H K SARMA MS K BHATTACHARYYA SC, P AND R.D.
19	WP(C)/3104/2023	DHARANIDHAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	
20	WP(C)/3105/2023	M/S SRI KRISHNA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
21	WP(C)/3107/2023	MANOJ KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
22	WP(C)/5259/2023	HAFIZUDDIN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	SC, TRANSPORT
23	WP(C)/5278/2023	MD. BIPUL ALI Versus THE STATE OF ASSAM AND 5 ORS	MR H BARUAH MR P BORAH	SC, FOREST
24	I.A.(Civil)/3269/2024 in WP(C)/423/2024	M/S SARASWATI ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C

	WITH WP(C)/423/2024	M/S SARASWATI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
25	WP(C)/4712/2024 FIXED	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
		ORDERS		
26	Cont.Cas(C)/609/2023 FIXED	BADAN CHANDRA NATH Versus SYEDAIN ABBASI AND 3 ORS.	MR. T DEURI MS. D SONOWAL MR D S DEKA MS A DAS MR. D KONWAR	MR R M DAS (R-2,3) MR. C SHARMA (R-2,3) D JAIN (R-2,3)
27	WITH Cont.Cas(C)/657/2023	GIASUDDIN AHMED Versus BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
28	WITH WP(C)/1872/2023	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT.
29	WITH WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE SC, FINANCE
30	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
31	Review.Pet./203/2024 IN WP(C)/5211/2023 (D/O), WP(C)/5001/2023 (D/O)	JOLLY SULTANA BARLASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARMAN MR B DAS	GA, ASSAM
32	I.A.(Civil)/3301/2024 in Cont.Cas(C)/775/2022	MANJU DAIMARI Versus ANURAG GOEL AND 2 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
	WITH Cont.Cas(C)/775/2022	MANJU DAIMARI Versus ANURAG GOEL AND ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
33	WITH Cont.Cas(C)/745/2022	KHILIKANG MASHAHARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2)
34	WITH Cont.Cas(C)/747/2022	SUBIR BASUMATARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MS. R B BORA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1)
	WITH I.A.(Civil)/3387/2024 in Cont.Cas(C)/747/2022	SUBIR BASUMATARY Versus ANURAG GOEL, IAS AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	

35	WITH Cont.Cas(C)/749/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
36	WITH Cont.Cas(C)/774/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1) MR. S R RABHA (r-1) MR. R K MUSHAHARY (r-1)
	WITH I.A.(Civil)/3341/2024 in Cont.Cas(C)/774/2022	MANJU DAIMARI Versus ANURAG GOEL AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
37	WITH Cont.Cas(C)/790/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MS. R B BORA (r-2)
	WITH I.A.(Civil)/3343/2024 in Cont.Cas(C)/790/2022	MANJU DAIMARI Versus ANURAG GOEL AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
38	WP(C)/4286/2024	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
39	WP(C)/5997/2024 FIXED	PIJUSH KANTI CHOWDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6,7) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MS K BORAH(R-6,7) MR S DUTTA(R-6,7)

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024

26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7061/2023 FIXED	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	MR C BARUAH SC, AG (A AND E) SC, P AND R.D. GA, ASSAM
2	WP(C)/5762/2024 FIXED	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
3	WP(C)/5778/2024 FIXED	ARAFAD ALOM BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	WP(C)/5788/2024 FIXED	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
5	WP(C)/5799/2024 FIXED	CHARATI BAGH AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, FOREST
6	WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
7	WP(C)/6162/2024	ABDUL MANIK BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
8	WP(C)/6163/2024	DIPAK KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
9	WP(C)/6165/2024	S. AUSTIN JOSEPH Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MS T WAPANGLA	DY.S.G.I.
10	WP(C)/6166/2024	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	DY.S.G.I.
11	WP(C)/6167/2024	RISHIKA BHADRA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM

12	WP(C)/6170/2024	TUSAR PRATIM TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BARUAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE
13	WP(C)/6179/2024	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	DY.S.G.I.
14	WP(C)/6180/2024	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO SC, P H E
15	WP(C)/6184/2024	SUNJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
16	WP(C)/6185/2024	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	DY.S.G.I.
17	WP(C)/6192/2024	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	DY.S.G.I.
18	WP(C)/6197/2024	RASHMI REKHA MAJUMDAR Versus THE UNION OF INDIA AND 3 ORS	MR. Y S MANNAN MS R BEGAM	DY.S.G.I. SC, FINANCE
19	WP(C)/6198/2024	MOYAZZIN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
20	WP(C)/6199/2024	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
21	WP(C)/6204/2024	BHUPEN CHANDRA GOSWAMI AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, INDUSTRIES AND COMMERCE
22	WP(C)/6206/2024	SWAPNA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
23	WP(C)/6212/2024	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	DY.S.G.I.
24	WP(C)/6221/2024	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
25	WP(C)/6222/2024	KAUSTAV MONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
26	WP(C)/6230/2024	HEMEN BARO Versus THE STATE OF ASSAM AND 2 ORS	MR. S Ali MD S HUSSAIN	GA, ASSAM SC, FINANCE
27	WP(C)/6231/2024	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	DY.S.G.I.
28	WP(C)/6232/2024	PRASANTA HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
29	WP(C)/6234/2024	RAJIB DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
30	WP(C)/6238/2024 B/O	SUMI BARUAH Versus THE STATE OF ASSAM AND 25 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, APSC

ADMISSION

31	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
32	WP(C)/2210/2024 FIXED	DHANANJOY KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MS. U NANDA MR. A K DAS	SC, HANDLOOM AND TEXTILE SC, K A A C
33	WP(C)/5590/2024 FIXED	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS

ORDERS

34	WP(C)/2866/2022 FIXED	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
	WITH I.A.(Civil)/743/2024 in WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
35	I.A.(Civil)/3130/2024 B/O in WP(C)/2969/2023	ANURAG SARMA Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
	WITH WP(C)/2969/2023	ANURAG SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024

28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6761/2018 FIXED, WITH LCR	HASEN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2 WP(C)/7753/2018	MEJBHAN BIBI @ MOZBHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/8173/2018 WITH LCR	HUJAMMIL ALI @ MD. HAJMIL ALI Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MR. Y SIKDAR MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/8265/2018 WITH LCR	JAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/652/2019 WITH LCR	FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. S A AHMED MR A HAWARI MR F A AHMED A. KHANAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 WP(C)/726/2024 FIXED, WITH LCR	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/1487/2024 FIXED, WITH LCR	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 WP(C)/2535/2024 FIXED, WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/6171/2024	JAHAN UDDIN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/6172/2024	HAWA KHATUN @ HAWATAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR M AHMED MR. A HUSSAIN MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/6173/2024	NASER ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/6189/2024	AKBAR ALI @ ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/6190/2024	ABBAS ALI SK. Versus THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/6193/2024	MOMELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR MS N DEKA MS A HUSSAIN MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/6205/2024	HAMIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/6207/2024	MD. MOINUDDIN SK Versus THE UNION OF INDIA AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/6211/2024	FALU MIA @ FALU MIAH Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3626/2024 in WP(C)/6211/2024	FALU MIA @ FALU MIAH Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/6225/2024	AMILE KHATUN @ AMILE BIBI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/6236/2024	MUSSTT. JAMIRUN NESSA Versus THE UNION OF INDIA AND 5 ORS	MS M BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/6237/2024	MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/6239/2024	MD. JALALUDDIN @ MD. JALEMUDDIN Versus THE UNION OF INDIA AND 6 ORS	MS. G BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		ADMISSION		
22	WP(C)/5743/2017 WITH LCR	JAKARIA AHMED Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.

23	WP(C)/5997/2017 WITH LCR	MORJINA KHATUN @ MORJINA KHATUN Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/6012/2017 WITH LCR	MUSSTT. HALIMA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRJ C BORAH MR A T M HUSSAIN MRS M ALOM	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/6083/2017 WITH LCR	GOBINDA MANDAL Versus THE UNION OF INDIA and 3 ORS	MR.B CHOWDHURY MR.A C AZAD	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/6109/2017 WITH LCR	NANDA RANI SARKAR Versus THE UNION OF INDIA and 4 ORS	MR.A S DHILLON MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/3381/2018 WITH LCR	HAJARA BIBI @ HAJARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MS. S BORO MR B PAUL MR S ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/6569/2018 FIXED, WITH LCR	MAZAL ALI @ MOZAL ALI SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	W.P.(CrI.)/21/2024 FIXED	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
30	WA/193/2024 B/O	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I.)	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
31	WP(C)/4858/2024 FIXED, WITH LCR	MONJUR ISLAM @ MONJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/5717/2024 FIXED, WITH LCR	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
33	Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	Review.Pet./111/2021 IN WP(C)/3889/2019 (D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T
35	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
36	W.P.(CrI.)/33/2024	PRAMOD YADAV @ TINKU Versus THE UNION OF INDIA AND 5 ORS	MR P KATAKI MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM MR. K K PARASAR (R- 1 TO 4) DY.S.G.I.

37	MC/79/2024 IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	Review.Pet./175/2024 IN WP(C)/7323/2019 (D/O)	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	I.A.(Civil)/3134/2024 FIXED, WITH LCR in WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. A MOBARAQUE MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
40	I.A.(Civil)/3206/2024 WITH LCR in WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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19)	MS S DAS	22-11-2024	To	02-12-2024
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25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024

28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./379/2024	MUKIBUL HUSSAIN @ MAKIBUL HUSSAIN Versus THE NATIONAL INVESTIGATION AGENCY AND ANR	MR. R ALI MR H A AHMED	SC. NIA
2	Crl.A./392/2024	ABDUL HAMID Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	PP, ASSAM
	WITH I.A.(Crl.)/1151/2024 in Crl.A./392/2024	ABDUL HAMID Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	PP, ASSAM
ORDERS				
3	CRL.A(J)/68/2023 2 Y 5 M 20 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	BIJAY DAS Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA, LEGAL AID COUNSEL	PP, ASSAM
4	I.A.(Crl.)/298/2023 WITH OFFICE NOTE IN CRL. A., LCR - 4 (FOUR) FILES, P.B. - 2 in Crl.A./11/2023	KANAK BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. R DE	PP, ASSAM
	WITH Crl.A./11/2023	KANAK BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A J DAS MR P DEKA MR. R DE	PP, ASSAM
5	I.A.(Crl.)/1282/2023 WITH LCR - 3 (THREE) FILES, FIXED in Crl.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH Crl.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

6	I.A.(Civil)/2921/2023 WITH OFFICE NOTE in Mat.App./9262/2023	XXXXXXX Versus XXXXXXX	MR H R CHOUDHURY S. TALUKDAR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN
	WITH Mat.App./9262/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR H R CHOUDHURY	
7	Mat.App./10/2024 WITH OFFICE NOTE AND LCR	XXXXXXX Versus XXXXXXX	MR. P K DEKA	MR. I ALAM MR. T SK
8	CRL.A(J)/41/2024 WITH OFFICE NOTE, LCR - 11 (ELEVEN) FILES, P.B. - 2	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
	WITH I.A.(CrI.)/383/2024 in CRL.A(J)/41/2024	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
9	I.A.(CrI.)/506/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O in CrI.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH CrI.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
10	I.A.(CrI.)/1106/2024 in CrI.A./63/2024	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH CrI.A./63/2024	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
HEARING				
11	CRL.A(J)/118/2022 2 Y 1 M 8 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM	MR S. D. PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
12	CRL.A(J)/124/2022 12 Y 4 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	NANDA KARMAKAR @ GUMTHA Versus THE STATE OF ASSAM	MR ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
13	CRL.A(J)/125/2022 2 Y 1 M 7 D :WITH LCR - 6 (SIX) FILES, P.B. - 2	GIRISH DAS Versus THE STATE OF ASSAM	MS R D MAZUMDAR (AMICUS CURIAE)	PP, ASSAM
14	CRL.A(J)/126/2022 4 Y 0 M 6 D :WITH OFFICE NOTE, WITH LCR - 4 (FOUR) FILES, P.B. - 2	SURUJ ALI Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6161/2024	SHIMUL CHANDRA DAS Versus THE DISTRICT AND SESSIONS JUDGE AND ANR	MR. R MAZUMDAR MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
ADMISSION				
2	WP(C)/1883/2023 FIXED	MADHUMITA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
3	WP(C)/1393/2024 FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./48/2024	SINDHU TRADE LINK LIMITED Versus OIL INDIA LIMITED AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, OIL
2	Cont.Cas(C)/634/2024	AFTAB UDDIN MAZUMDER AND 2 ORS Versus NAZEEM AHMED	MR. N H MAZARBHUIYAN MR. M R SODIAL MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
3	WP(C)/5403/2024 FIXED	SMTI GUDDI KUMARI @ SMTI GURIYA KUMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MR. B GOGOI
4	WP(C)/5630/2024 B/O	REJIA BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, BTC SC, REVENUE
5	WP(C)/5675/2024 FIXED	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/5868/2024 FIXED	M/S SUBHAM AGENCIES PVT LTD Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
7	WP(C)/5892/2024 FIXED	NIBHAJYOTI DUTTA @ NIVAJYOUTI PHUKAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
8	WP(C)/5899/2024 FIXED	MD. JIAUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
9	WP(C)/5900/2024 FIXED	DHANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, FINANCE AND TAXATION MR. R K MAHANTA
10	WP(C)/5901/2024 FIXED	VINIT KUMAR JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
11	WP(C)/6019/2024 FIXED	MD. INNUSH ALI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP

12	WP(C)/6040/2024 FIXED	MAHIMA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
13	WP(C)/6042/2024 CAVT. NO.10422/024, FIXED	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM FOR CAVEATOR
14	WP(C)/6043/2024 FIXED	ANAMIKA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
15	WP(C)/6045/2024 FIXED	NAZRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
WITH				
16	WP(C)/5917/2024	HUMA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
17	WP(C)/6072/2024 FIXED	SOLEMAN ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD	GA, ASSAM SC, BTC SC, REVENUE
18	WP(C)/6138/2024 B/O	PRONOY KUMAR TUDU AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K BORUAH MR. P BORDOLOI	GA, ASSAM SC, BTC SC, REVENUE
19	WP(C)/6139/2024 B/O	RATAN KUMAR ROY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K BORUAH MR. P BORDOLOI	GA, ASSAM SC, BTC SC, REVENUE
20	WP(C)/6160/2024	MUKUTANANDA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	GA, ASSAM SC, REVENUE SC, HEALTH
21	WP(C)/6168/2024	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE
22	WP(C)/6188/2024 B/O	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
23	WP(C)/6201/2024	KAMALA BEGUM Versus RESERVE BANK OF INDIA AND 2 ORS.	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	
24	WP(C)/6208/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
25	WP(C)/6214/2024	DEBEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, REVENUE
26	WP(C)/6219/2024	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM SC, REVENUE
27	WP(C)/6220/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	SC, PWD ROAD GA, ASSAM
28	WP(C)/6224/2024	DILBAR HOSEN Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	SC, PWD ROAD GA, ASSAM

29	WP(C)/6229/2024	SAMIR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MD H R AHMED M BEGUM	GA, ASSAM SC, REVENUE
- FOR ORDERS -				
30	I.A.(Civil)/1150/2022 FIXED in WP(C)/4489/2020 WITH WP(C)/4489/2020	DULUMONI DAS @ DULUMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R DEKA	GA, ASSAM
		DULUMONI DAS @ DULUMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
31	Cont.Cas(C)/678/2023 FIXED WITH I.A.(Civil)/2306/2024 in Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR Versus JAY SHIVANI, IAS AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (R-1)
		ANISUL ALOM LASKAR Versus R K LASKAR AND ANR	MR. K MIRA MR. H A TALUKDAR	
32	WP(C)/6622/2023 B/O WITH I.A.(Civil)/3546/2024 in WP(C)/6622/2023	ANIL CHANDRA KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR. S P ROY (R-12, 13, 15, 16) G UDDIN (r-5 to 9,11) P ADHIKARI (r-5 to 9,11) MR A K AZAD (r-5 to 9,11) JYOTISH DAS (R-12, 13, 15, 16) MS P DEY (R-12, 13, 15, 16) MS. P AGARWALA (R-12, 13, 15, 16) MS. V RAI (R-12, 13, 15, 16) SC, REVENUE
		SUBHASH BARUAH AND 5 ORS Versus ANIL CHANDRA KALITA AND 2 ORS.	MR. A K DAS MR. A K DAS MR. M J GOGOI H BORAH	MR. S P ROY MR. P KALITA GA, ASSAM SC, REVENUE
33	WP(C)/7434/2023 B/O	SONIA PEREIRA DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MD. I HUSSAIN H M S ELAHI	GA, ASSAM MR. S BISWAS (R-7) MS D DEVI(R-7)
34	Cont.Cas(C)/461/2024 FIXED	SMTI NIRMALA RONGHANGPI Versus JAY SHIVANTI, IAS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM MR. K KONWAR(R-1) MS. N BORAH(R-1) MR S DUTTA(R-1)
35	Cont.Cas(C)/533/2024 FIXED	SUBRATA GHOSH Versus ROHAN KUMAR JHA AND ANR	MR. K R PATGIRI MR G SARMA MS K BARMAN MS. D. DEVI	
36	WP(C)/4369/2024 FIXED	PRABIN DAS Versus BHARAT PETROLEUM CORPORATION LIMITED AND 6 ORS	MR. A LAL MR A BRAHMA M K DEB	MR. S S ROY (R-1,2) SC, BPCL
37	WP(C)/4695/2024 FIXED	SANTOSH ALI @ SHONTOSH ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
38	WP(C)/5261/2024 FIXED	DIGANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	GA, ASSAM SC, G M D A SC, GMC
39	WP(C)/5314/2024 FIXED	MULCHAND AGARWALA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA MS P SHARMA	GA, ASSAM
40	WP(C)/5498/2024 FIXED	HITESH PEGU Versus THE UNION OF INDIA AND 9 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

41	WP(C)/3717/2022 B/O	NILCHANDRA SINGHA Versus THE UNION OF INDIA AND 4 ORS	MR. N B P SINGHA	MR. A K DUTTA ASSTT.S.G.I.
42	WP(C)/7497/2022 B/O	SANTOSH JAISWAL Versus THE UNION OF INDIA AND 8 ORS	Mukesh Sharma Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I.
WITH				
43	WP(C)/7499/2022	SANTOSH JAISWAL Versus STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI J SINGPHO
44	WP(C)/1376/2024 FIXED	NOREN MORAN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. N BORPATRAGOHAİN MR. D GOGOI	SC, FOREST
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
45	WP(C)/2831/2020 FIXED	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM MR B KAUSHIK (R-4) MR. S HAZARIKA (R-4) MS A M DCOSTA (R-4) SC, REVENUE
46	WP(C)/3014/2020 FIXED	RANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MD A RAHMAN MRS. R S DEURI	GA, ASSAM
47	WP(C)/6571/2022 CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
WITH				
	I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAİN	GA, ASSAM MR. J BARMAN
48	WP(C)/4066/2023 FIXED	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	GA, ASSAM
49	WP(C)/5121/2023 B/O	SHEHABUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, PWD
50	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
51	WP(C)/6655/2023 FIXED	DIMBA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM MR. I H LASKAR (R-5) MR. P K DEKA (R-5) MR. P DAIMARY (R-5) MR. R. KARIM (R-5) SC, REVENUE
52	WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
53	WP(C)/1880/2024	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. B K SEN (R-1,2) MR F HAQUE(R-1,2) MR A HUSSAIN(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/124/2024 FIXED	SANDESH KHAN Versus NUR ISLAM KHAN AND 4 ORS	MD. B HUSSAIN MR A H TOUFIQ	
2	CRP/127/2024	NIRANJAN DAS AND ANR Versus SMTI LAKHI DAS	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
3	CRP/128/2024 CAVT. NO.09792024,117800010292/024,	DWIJEN MOHAN DEKA @ DWIJENDRA MOHAN DEKA AND 23 ORS Versus DISPUR BAROWARI PUJA SAMITI AND JYOTI KALA KENDRA AND 3 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	Sahanor Alam
4	CRP(IO)/448/2024 FIXED	DARCL LOGISTIC LIMITED Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M C KALITA MR. B K DAS MR. M ALI MS. P DAS	
5	CRP(IO)/472/2024 B/O	KAMALA KHATUN AND ANR Versus ON THE DEATH OF PARESH ALI HIS LEGAL HEIRS AND ORS	MS. R CHOUDHURY MS F N ZAMAN	
6	CRP(IO)/484/2024 FIXED	SMT. RUPANJALI DAS AND 2 ORS Versus SMT. JYOTI DAS AND ANR	MR H K SARMA	
7	CRP(IO)/485/2024	NIVA RANI SAIKIA AND 2 ORS Versus ANKUR BORA AND 2 ORS	MR. M K SARMA MR G DAS	
8	CRP(IO)/486/2024	RADHIKA JAIN Versus DIPIKA KALITA GAYAN	MR. M DUTTA MR K M BORA	
9	CRP(IO)/487/2024	MANOJ KUMAR SARMA Versus RATUL CHANDRA DAS	MR. M DUTTA MS S DEV L DEKA	
10	CRP(IO)/488/2024	APURBA HAZARIKA Versus SMT. DIPASHREE HAZARIKA	MR P K KALITA MR K TALUKDAR	

ADMISSION

11	WP(C)/666/2019 CAVT. NO.0014/2019 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
12	WP(C)/5771/2021 B/O	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
13	WP(C)/5862/2023 B/O	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA
14	WP(C)/7443/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	Mat.App./30/2024	XXXXXXX Versus XXXXXXX	MS M ROY	MR. N HASAN MR. I K BURAGOHAIN
16	RFA/54/2024	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR. N C DAS (r-2) MS. M DEVI (r-2) MR. A DAS (r-2) MR H DAS MR P GOGOI FOR CAVEATOR
17	WP(C)/1598/2024 FIXED	DR. JAYANTA KUMAR DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
18	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C
19	WP(C)/3310/2024 B/O	DHIRU BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU DR. R SARMAH(R-3,5) MS P SAHA(R-3,5)
BAIL HEARING (BA)				
20	Bail Appln./3305/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
21	RSA/199/2024 PART-HEARD, FIXED	SARDAR SAVINDER SINGH SETHI Versus M/S VALECHA ENGINEERING LTD	MR. A SATTAR S CHOUDHURY MR. W HAQUE	
22	RSA/47/2024	SRI RATUL RAJKHOWA Versus SMT PUTALI RAJKHOWA AND 4 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	
23	RSA/150/2024	PHUKAN CHANDRA NATH Versus GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	MR. A C SARMA (R1-R9) MR G BHARADWAJ (R1-R9)
	WITH I.A.(Civil)/2414/2024 in RSA/150/2024	PHUKAN CHANDRA NATH Versus GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	
24	RSA/162/2024 B/O	ALA UDDIN MAZUMDER Versus FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	

	WITH I.A.(Civil)/2687/2024 in RSA/162/2024	ALA UDDIN MAZUMDER Versus FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	
25	RSA/169/2024 CAVT. NO.07252/024, FIXED WITH I.A.(Civil)/2760/2024 in RSA/169/2024	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA FOR CAVEATOR
		DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA MR. S SHARMA FOR CAVEATOR
ORDERS				
26	RSA/70/2010 WITH LCR	BIRENDRA CHANDRA BISWAS and ANR, Versus MD. ATAUR RAHMAN CHOUDHURY and 13 ORS,	MR.S K MEDHI MSR D KAKATI MR. T U LASKAR MR.A AHMED MS. U BARUAH	MR. N DHAR MS. S DASGUPTA MR.S DEY MR.P SEN
27	RSA/255/2010 WITH LCR	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
28	CRP/149/2013	JANMAJIT ROY and ANR. Versus NILOTPOL CHAKRABORTY and ANR.	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR	MR.S P CHOUDHURYR-1 MR.R DHAR(R-1)
29	MC/603/2015 CAVT. NO. 1745/2014 in RSA 232547/2014	GURU PRASAD SARMA and 3 ORS Versus ON THE DEATH OF LATE PUSPA CHANDRA SARMA HIS LEGAL HEIRS- and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MS.N GOSWAMI FOR CAVEATOR
30	CRP(IO)/406/2018	PRANAB JYOTI DAS LEGAL HEIR OF LATE PARESH CH. DAS Versus SACHIN CH. DAS AND 10 ORS.	MR. D MOZUMDER MR. K KALITA MR. D NATH MR D KALITA	MR. D NANDI (R-1.1 TO 1.4 AND 7) MS P SARMAH (R-1.1 TO 1.4 AND 7)
31	RSA/259/2019 B/O	AZIZUR RAHMAN AND 7 ORS Versus HUMAYUN KABIR AND 4 ORS.	MRS R BEGUM MS. R CHOUDHURY MD. B ISLAM L K BORAH MR. A A MONDAL MR S HUSSAIN MS. S S ZIA MR D. CHAKRABORTY	L K BORAH MR. S RANA
	WITH I.A.(Civil)/3986/2019 in RSA/259/2019	AZIZUR RAHMAN AND 7 ORS Versus HUMAYUN KABIR AND 4 ORS	MRS R BEGUM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	
32	CO/11/2024 WITH LCR in RSA/173/2023 WITH RSA/173/2023	GULABI RABIDAS AND 3 ORS Versus GANIA RABIDAS @ MONI RABIDAS	MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS. R CHETRI	
		GANIA RABIDAS @ MONI RABIDAS Versus GULABI RABIDAS AND 16 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4)
33	Mat.App./26/2024	XXXXXXX Versus XXXXXXX	MR. A H M R CHOUDHURY	MS. A DEVI
	WITH I.A.(Civil)/2198/2024 in Mat.App./26/2024	XXXXXXX Versus XXXXXXX	MR. A H M R CHOUDHURY	
34	WP(C)/2372/2024 B/O	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR M CHETIA (r-4) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/766/2024 CAVT. NO.00892/024, PART-HEARD, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
2	WITH WP(C)/768/2024 CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
3	WP(C)/3144/2016	PANKAJ DAS Versus THE UNION OF INDIA and 6 ORS	MR.P HAZARIKA MR.C CHAKRABORTY (MRS. D. GHOSH), AMICUS CURIAE MS.S KAKATI MR.N BORGHAIN MR.R DOLEY	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MR.H GUPTA(R-1) MS. U. DAS, ADDL. SR. GA, ASSAM ASSTT.S.G.I. SC, HEALTH
4	WP(C)/802/2017 FIXED	HARESWAR SARMA Versus THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, REVENUE AND DISASTER MANAGEMENT ASSTT.S.G.I. MR. C BARUAH (SC, NHA)

5	WP(C)/6081/2018 B/O	FEROZE TEA CO. (P) LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR B P TODI MR. A NATH DR ANKIT TODI MD. J U AHMED MR. N J MEDHI MS. P AGARWALLA	SC, APEX BANK
6	WP(C)/546/2019 FIXED	AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE
7	WP(C)/5703/2019	M/S INDIA CARBON LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I. SC, I O C
8	WITH WP(C)/3880/2019	M/S. GUWAHATI CARBON LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. A DAS MS. M DEVI	MR. C K S BARUAH ASSTT.S.G.I. SC, I O C
9	WITH WP(C)/3882/2019	M/S INDIA CARBON LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MD. ASLAM	MS J SARMAH ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/2465/2019 in WP(C)/3882/2019	PETRO CARBON AND CHEMICALS PVT LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR N DUTTA MR. P N GOSWAMI MR K KHANNA MR. S NEOGI	MR G N SAHEWALLA MS. S. TODI SC. CGSC SC, I O C
10	WITH WP(C)/3883/2019	M/S CARBON RESOURCES PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR H K SARMA MR. A CHETIA MD. ASLAM	MR. D K SARMAH MS J SARMAH ASSTT.S.G.I. SC, I O C
11	WITH WP(C)/5660/2019	M/S GUWAHATI CARBON LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS. M DEVI MR A DAS	MR. D K SARMAH MR. N DEKA ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/2692/2019 in WP(C)/5660/2019	PETRO CARBON AND CHEMICALS PVT LTD Versus M/S GUWAHATI CARBON LTD. AND 8 ORS	MR K KHANNA	MR. K N CHOUDHURY C.G.C. MS. M DEVI MR A DAS
12	WP(C)/6450/2019 FIXED, WITH LCR, (PERSONAL APPEARANCE THROUGH VC AT 10:30 A.M.)	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
13	WP(C)/5408/2020 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
14	WITH WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
15	WP(C)/1487/2021 FIXED	BIJON KUMAR DAS AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. N HOQUE MR H R CHOUDHURY	GA, ASSAM MR. U K GOSWAMI (R NOS. 1,3,4) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.

16	WP(C)/6289/2021 FIXED	PITAMBAR SINGH AND 107 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-3) MR. K GOGOI (CGC, R-6) MR D GOGOI (SC, FOREST, R-1,4,5) MR. B J TALUKDAR (SC, REVENUE DEPT., R-2)
17	WP(C)/6449/2021 WITH LCR	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2)
18	WP(C)/7113/2021 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
	WITH			
19	WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
20	WP(C)/29/2022	PHANIDHAR PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR BHARGAV DAS MR. L K BORAH MR. J PAWE	SC, P AND R.D. GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1042/2022 in WP(C)/29/2022	PHANIDHAR PHUKAN Versus THE STATE OF ASSAM AND 5 ORS		SC, REVENUE
21	WP(C)/969/2022	SABITA JAIN Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR. C K S BARUAH ASSTT.S.G.I.
22	WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R- 1 & 2)
23	WP(C)/1941/2022	SADEK ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, CO OP GA, ASSAM
	WITH			
24	WP(C)/954/2022	SOLEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP
	WITH			
25	WP(C)/2990/2022	SADEK ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM GA, ASSAM
26	WP(C)/2181/2022 FIXED	MAI RONGPHAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. R BORPUJARI (R-7) MR. S P CHOUDHURY, CGC (R-1,2) MR M CHETIA (R-3,5,6,8) MR A N DAS (R-12) ASSTT.S.G.I. MS. T.R. MAHANTA (R-4) SC, FINANCE
27	WP(C)/2875/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
28	WP(C)/7128/2022	KAMAL BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE

29	WP(C)/7924/2022	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM MR. U K BARMAN (r-7) MS. D GHOSH(R-7) MR H ALI (r-7) MR. M MALAKAR (r-7) MS N DEKA(R-7) MR. R KONWAR (r-7) MS H BETALA(R-7) MR I CHAKMA(R-7) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) MR. S. K. CHAKMA (R-7) SC, IWT
	WITH I.A.(Civil)/1292/2023 in WP(C)/7924/2022	ASHATULLAH ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR. S. K. CHAKMA	GA, ASSAM SC, IWT
30	WP(C)/1205/2023 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
31	WP(C)/1233/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
32	WP(C)/1237/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
33	WP(C)/1292/2023 FIXED AT 2:00 P.M.	ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
34	WP(C)/1409/2023	MD. SAFIQU L HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
35	WP(C)/1430/2023	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
	WITH WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
37	WP(C)/1852/2023	CHANDAN DEKA Versus THE UNION OF INDIA AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR. D J DAS (R-1 to 4) DY.S.G.I. SC, FOREST
38	WP(C)/1985/2023 FIXED	MUSTT PIYARUN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
39	WP(C)/2647/2023	PRAKASH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. J SARMAH	GA, ASSAM SC, FOREST
40	WP(C)/3840/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
41	WP(C)/3854/2023	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
42	WP(C)/3910/2023 FIXED AT 2:00 P.M.	ABDUL SUBHAN AND 143 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM SC, REVENUE SC, FOREST

43	WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1, R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
44	WP(C)/7367/2023 FIXED	AZIZUL HAQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. T DEURI MR D S DEKA MS A DAS	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.
45	WP(C)/738/2024 FIXED	BIJIT KUTUM AND 104 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
46	WP(C)/1481/2024	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. M ISLAM (R7) SC, HEALTH
47	WP(C)/5196/2024 FIXED	M/S ANAMIKA UDYOG Versus THE STATE OF ASSAM AND 8 ORS	MR R K MOUR MR P DAS MR. R GUPTA MR K J PATHAK MS N BARUAH	SC, NHM DY.S.G.I. SC, HEALTH
ORDERS				
48	WP(C)/2031/2016	ASHRAB ALI @ ASAR ALI and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ISLAM MR. J ISLAM MR. D N SARMAH	GA, ASSAM(R-1) MR. D PEGU(R-4) MR. R BORPUJARI (GA, REVENUE DEPT.)(R-1 & 2) MR. J KALITA(R-4) SC, REVENUE DEPT.
49	WP(C)/3735/2017	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR M BEZBARUAH D DAS MR.P K GARODIA D GUPTA MR.M PANDIT MS.S G MOMIN MR.A LAL	GA, ASSAM G. GOSWAMI(R-5) MR H K NATH(R-5) MR. N C DAS MR. A DAS(R-4,5,6)
50	WITH WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MS.S G MOMIN MR.A LAL MR.M PANDIT	GA, ASSAM MR. B CHOUDHURY, SC, APDCL SC, APDCL D DAS (R-1,2) D GUPTA (R-1,2)
	WITH I.A.(Civil)/758/2017 in WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MR.A LAL MS.S G MOMIN	GA, ASSAM
51	WP(C)/7560/2018	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	GA, ASSAM MR. L R MAZUMDER (OP7) MR. A Z AHMED (OP7) A S SK (OP7)
52	WP(C)/1145/2019	GAITHOULUNG RONGMEI Versus THE STATE OF ASSAM AND 25 ORS.	MR. R M DAS	MR H R A CHOUDHURY (R5,R6,R8-R14,R16-R26) GA, ASSAM MR. R MAJUMDAR (R5,R6,R8-R14,R16-R26) MRS. R RONGMEI (R5,R6,R8-R14,R16-R26) MRS. S ISLAM (R5,R6,R8- R14,R16-R26) SC, REVENUE

53	WP(C)/6838/2022 FIXED	RAGHUNATH HALOI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM MR. A S ALI(R- 5,6) MR. S A B KHABIR(R- 5,6) MR. J ISLAM(R- 5,6) MR. A KAKATI (R- 5,6) SC, REVENUE SC, PWD
54	Cont.Cas(C)/131/2023	M/S POOJA HARDWARE Versus AVINASH PURUSHOTTAM DAS JOSHI AND ORS.	MS D DAS	
55	WP(C)/1204/2023 CAVT. NO.15612/022,	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
56	WP(C)/4054/2023	INDIAN OVERSEAS BANK Versus CONSUMER GRIEVANCES REDRESSAL FORUM , APDCL	MR. A GANGULY MS S CHAKRABORTY MR. A DHANUKA	SC, APDCL
57	WP(C)/6459/2023 WITH WP(C)/8461/2022 (D/O)	MADARKHAT TEA COMPANY PVT LTD AND ANR Versus THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. A K SAHEWALLA (R-5) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) SC, PF SC, PNB
	WITH			
58	WP(C)/672/2023	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
	WITH			
59	WP(C)/1487/2023	DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
	WITH			
60	WP(C)/1527/2023	SURYA TEA INDUSTRIES Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
61	WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
	WITH			
62	WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH			
	I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	WITH			
	I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
63	I.A.(Civil)/1754/2024 FIXED in WP(C)/1356/2024	NAVODAYA UNNAYAN SAMITI AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MRS R BEGUM MR D KALITA MS. A LALA	GA, ASSAM SC, EXCISE DEPTT.

	WITH WP(C)/1356/2024	DIPAMONI NATH MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
64	I.A.(Civil)/2059/2024 IN F.A .NO. 10/ 1978 (D/O), F.A. NO. 11/ 1978 (D/O) in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM, UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH MRS. R BORAH	GA, ASSAM GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
65	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
66	I.A.(Civil)/3516/2024 FIXED in WP(C)/5237/2024 WITH WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
67	WP(C)/4627/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024

24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3591/2024	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
2	Bail Appln./3593/2024	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
ADMISSION				
3	CRP(IO)/266/2023 FIXED	M/S KAUSAHAL TRADING COMPANY AND ANR Versus M/S RAHUL TRADING CO AND 4 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	
4	CRP(IO)/83/2024 FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM Versus THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S CHAKRABORTY MR. P HAZARIKA MR D DAS MR B P SARMAH
	WITH I.A.(Civil)/3099/2024 in CRP(IO)/83/2024	THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM	MR S CHAKRABORTY	MR A BHATRA
5	MACApp./571/2024	MD. ROHIM UDDIN LASKAR Versus MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS. F	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR. A KAKATI (R-3)
6	MACApp./605/2024	MALLIKA GOGOI @ MALLIKA BARUAH AND ANR. Versus JYOTI PRASAD DAS AND 2 ORS.	MR. N BORUAH MR S ARAFAT	
7	MACApp./606/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus DIPTI DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3594/2024 in MACApp./606/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus DIPTI DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

8	MACApp./607/2024	THE ORIENTAL INSURANCE COMPANY LTD. Versus ANUWAR ALAM AND ANR	MR. J KALITA	
	WITH I.A.(Civil)/3608/2024 in MACApp./607/2024	THE ORIENTAL INSURANCE COMPANY LTD Versus ANUWAR ALAM AND ANR	MR. J KALITA	
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./2856/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
<u>BAIL HEARING</u>				
10	AB/2076/2024	ROKIA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
11	AB/2383/2024	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
12	AB/2895/2024 WITH SCANNED COPY OF CASE RECORD	SAIFUL ISLAM @ DABBU Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. F A HASSAN (INFORMANT) PP, ASSAM
13	AB/2904/2024 B/O	CHINKU BASUMATARY Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM SC, CBI
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/24/2024	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus PUNESWAR BORO @ MULA BORO	MR. L R MAZUMDER MR. A ISLAM	MR B K SARMA MS P SARMA
15	RSA/161/2024	ABDUL MAZID KHAN Versus SATTAR MANDAL AND 13 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	
16	RSA/181/2024 B/O	MINAKSHI DAS AND 2 ORS Versus NARAYAN CHANDRA DAS	MR. S BISWAS MS D DEVI	
	WITH I.A.(Civil)/3090/2024 in RSA/181/2024	MINAKSHI DAS AND 2 ORS Versus NARAYAN CHANDRA DAS	MR. S BISWAS MS D DEVI	
<u>ORDERS</u>				
17	CRP/346/2011 B/O	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF MD. TAJ UDDIN HIS LEGAL HEIRS NAMELY	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR K DEKA (r-1 to 2)
	WITH MC/1008/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	WITH MC/1009/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA

18	CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R-2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)
	WITH I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	WITH I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
19	MACApp./260/2015 WITH LCR	MUST RUPBHAN BEOWA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A AHMED MR.R A CHOUDHURY MR. A ALAM MR A K DAS MS J AKTAR MR.M ALAMGEER	MR.B K PURKAYASTHA(R-1) MS.K DEKA(R-1) MR A N DAS
20	MACApp./546/2017 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus MUSST FULECHA KHATUN and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.K R BORA MS.J HAZARIKA MR.M CHOUDHURY MR.T ALI MR.P AHMED MR.J PAWE
21	I.A.(Civil)/3089/2019 WITH LCR, FIXED in MACApp./260/2014 WITH MACApp./260/2014	NATIONAL INSURANCE CO LTD Versus CHINU DEVI and ANR	MR. M Z AHMED MR. B K PURKAYASTHA	MR. A K BORA MR. A M DUTTA
		NATIONAL INSURANCE CO LTD Versus CHINU DEVI and ANR	MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MS.U K PURKAYASTHA	MR.A K BORA (R-1) MR. P HAZARIKA MR.S K TALUKDAR (R-1) MR. H S BORAH MR S A SIKDER (R1) MR. M R ISLAM (R1) MS.R BASUMATARY (R-1)
22	RSA/115/2020	ASEEM KUMAR CHOUDHURY Versus RABINDRA NATH KALITA AND 2 ORS.	MR B D DAS MR. P BHOWMICK MR. D THAOSEN MS K PHUKAN	
23	I.A.(Civil)/807/2021 IN RSA SL.NO. 241422 in MC/203/2015 WITH MC/203/2015	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY MRS A K CHOUDHURY (R-1 TO 3.3) MR M CHOUDHURY (R-1 TO 3.3) MR. S N KRISHNATRAYA (R-1 TO 3.3) MR S DIFUSA (R-1 TO 3.3) MR N RAY (R-1 TO 3.3)
	WITH MC/570/2015 in MC/203/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	
	WITH MC/570/2015 in MC/203/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)

	WITH I.A.(Civil)/993/2019 in MC/203/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR. T ALI
	WITH I.A.(Civil)/809/2021 in MC/203/2015	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY
24	RSA/17/2022 WITH LCR	SHRI DILIP KUMAR AGARWALLA Versus MUST ARA JAHAN and ANR	MR K K MAHANTA (Sr. Advocate) MR K K MAHANTA (Sr. Advocate) MR. S M SARMA MR. K M MAHANTA MS N BEGUM	MR. U C RABHA (R-1,2.2) MR. A (R-1,2.2)
25	MACApp./364/2022 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD Versus SRI ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
26	WITH MACApp./557/2019	UNITED INDIA INSURANCE CO. LTD., Versus SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. P HAZARIKA (R-3) MR. P HAZARIKA (R-3) MRS. B GOGOI (R-1) MS M BORAH (R-1) P. BORAH (R-3) MR. H S BORAH (r-4) MS. M SAIKIA (R-6)
27	MACApp./419/2022 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANURUPA ROY AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
28	WITH MACApp./415/2022	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI BIDYABATI BHUYAN AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
29	WITH MACApp./417/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. MANJULATA ROY AND 4 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
30	Intest.Cas./5/2023 WITH LCR, B/O	RAJANI SAIKIA AND ANR. Versus GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH	MR P DEKA (r-1,2) MR. B BORAH (r-1,2)
	WITH I.A.(Civil)/989/2023 in Intest.Cas./5/2023	RAJANI SAIKIA AND ANR. Versus GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH	
31	CRP/22/2023 WITH LCR, B/O	REHAN UDDIN CHOUDHURY Versus TAJ UDDIN LASKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR MR S S ISLAM MS S AHMED
32	I.A.(Civil)/49/2023 FIXED in MACApp./14927/2022	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA	MISS. A BARUAH (R-3) MS A HUSSAIN (r-1) S AHMED (r-1) MS R RABHA(R-3)
	WITH MACApp./14927/2022 (Filing Number)	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS. E	MR. K K DUTTA	
33	MC/55/2023 in RSA/105/2012 (D/O), WITH LCR in RSA/105/2012	MAHENDRA BORDOLOI @ NATH BORDOLOI Versus BIMAL CHANDRA BORA and 10 ORS	MR. R SARMA MRS.G M D BAISHYA	MR. S CHOUHAN

34	RSA/204/2023 WITH LCR	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MS F BEGUM(R-1,2,3) MR S PAUL (R-1,2,3)
	WITH I.A.(Civil)/3830/2023 in RSA/204/2023	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
35	MACApp./267/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus RUPA BORA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. P B HAZARIKA (r-1) MR. S Ali (r-1)
	WITH I.A.(Civil)/276/2024 in MACApp./267/2023	RUPA BORA, Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MRS. P B HAZARIKA MRS. P B HAZARIKA	MS. R D MOZUMDAR
36	I.A.(Civil)/669/2023 WITH LCR, FIXED in MACApp./2403/2023	PUTU RAM BORO Versus MUSST. REHANA BEGUM AND 5 ORS.	MR. M GOSWAMI MR B BARMAN	
	WITH MACApp./2403/2023 (Filing Number)	PUTU RAM BORO Versus MUSST. REHANA BEGUM AND 5 ORS. E	MR. M GOSWAMI	
	WITH			
37	MACApp./174/2022	MUSTT. REHANA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS.	R Ali MD S HUSSAIN MR R ALI MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
38	I.A.(Civil)/712/2023 WITH LCR in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
	WITH RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus MD AFJUL MAZUMDAR @ AFZUL MAZUMDAR and 11 ORS	MR.A SAHAD MD.M U AHMED MS. A AHMED MR.D HALOI	MR.M Z AHMED(Sr.Adv.)(R-1 to 6) MS.B DUTTA(Sr.Adv.)(R- 1 to 6) MS.A BEGUM(R- 1 to 6) MR.A M DUTTA R- 1 to 6 MR.N Z AHMED(R- 1 to 6) MR.S K SHARMA(R- 1 to 6)
	WITH I.A.(Civil)/713/2023 in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
	WITH I.A.(Civil)/714/2023 in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	
39	I.A.(Civil)/3841/2023 WITH LCR in RSA/314/2014	UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and ORS,	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. M D CHOWDHURY MR. A K CHOUDHURY

	WITH RSA/314/2014	UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and 15 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	MS.A K CHOUDHURY(R-1,2&3) MR.M CHOUDHURY(R-1,2&3) MR.D CHOUDHURY(R-1,2&3) MR.T ALI(R-1,2&3) MR.S N KRISHNATRAYAR-1,2and3
	WITH MC/3631/2014 in RSA/314/2014	UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and 15 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	
	WITH I.A.(Civil)/3842/2023 in RSA/314/2014	UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and ORS,	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR D CHOUDHURY MR. A K CHOUDHURY
	WITH I.A.(Civil)/3843/2023 in RSA/314/2014	UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR D CHOUDHURY MR. A K CHOUDHURY
40	SAO/2/2024	PRAMOD DAS AND 3 ORS Versus LAVESWAR DAS AND 8 ORS	MR. A R SHOME MR N ALAM	
41	RSA/134/2024	M/S ASSENT CHEMICALS LTD AND ANR. Versus THE STATE OF ASSAM ND 6 ORS.	MR G N SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	GA, ASSAM SC, REVENUE
42	CRP(IO)/273/2024 B/O	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS Versus MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS
	WITH I.A.(Civil)/3224/2024 in CRP(IO)/273/2024	MD. NURUZAMAN KABIR AND 2 ORS Versus MD. KADIRUZ ZAMAN ZINNA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR A C SARMAH
43	CRP(IO)/339/2024 WITH LCR	HARI DEVI KALITA Versus PADMINI KUMARI	MR. K K BHUYAN MR R K MOUR MR. R GUPTA	MR. K M HASSAN
44	I.A.(Civil)/715/2024 in MFA/2187/2024	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	
	WITH MFA/2187/2024 (Filing Number)	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR. E	MR. R K JAIN	
45	WITH MFA/2190/2024 (Filing Number)	REKHA DEVI @ REKHA KUMARI Versus LAXMI DEVI RAY AND ANR F	MR. R K JAIN	
	WITH I.A.(Civil)/771/2024	REKHA DEVI @ REKHA KUMARI Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
46	WITH MFA/2193/2024 (Filing Number)	MUNNI SAHA@ MUNNI DEVI Versus LAXMI DEVI RAY AND ANR H	MR. R K JAIN	
	WITH I.A.(Civil)/797/2024	MUNNI SAHA @ MUNNI DEVI Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
47	I.A.(CrI.)/1080/2024 FIXED in CrI.Pet./1305/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR N TALUKDAR MS N RABHA	PP, ASSAM

	WITH Crl.Pet./1305/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR N TALUKDAR	PP, ASSAM
48	I.A.(Civil)/1360/2024 in MFA/2744/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus JUNMONI GOGOI AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
	WITH MFA/2744/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
	WITH I.A.(Civil)/2745/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
49	I.A.(Civil)/1655/2024 WITH LCR in RSA/203/2013	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI AND 10 ORS. Versus MARJAT ALI and ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MR M H CHOUDHURY	
	WITH RSA/203/2013	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI SON and 10 ORS. Versus MARJAT ALI and 2 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE	MR.R ALI MD.M Z SHAH MR.H A AHMED
	WITH I.A.(Civil)/1129/2024 in RSA/203/2013	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS Versus MARJAT ALI and 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI	MR. H A AHMED
	WITH I.A.(Civil)/1133/2024	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS Versus MARJAT ALI and 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI	MR. H A AHMED
50	I.A.(Civil)/2025/2024 WITH LCR in RSA/92/2016	ON THE DEATH OF MD MONOWAR ALI Versus MD ABUL HUSSAIN and 9 ORS	MR. S K UKTAR	MR. D CHOWDHURY
	WITH RSA/92/2016	ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS Versus MD ABUL HUSSAIN and 9 ORS	MR.B BANERJEE MS.C MOZUMDAR MR. A U CHOUDHURY MR. S ISLAM MS.M DEB MR.J LASKAR MR.A DEY MS. A KAUSHAR MR.S K UKTAR	MR.A D CHOUDHURY(R- 1- 9) MR.D CHOUDHURY(R- 1-9) MR. P DUTTA(R- 1-9)
	WITH I.A.(Civil)/2023/2024 in RSA/92/2016	ON THE DEATH OF MD MONOWAR ALI Versus MD ABUL HUSSAIN and 9 ORS	MR. S K UKTAR	MR D CHOUDHURY
	WITH I.A.(Civil)/2026/2024 in RSA/92/2016	ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS Versus MD ABUL HUSSAIN and 9 ORS	MR. S K UKTAR	MR. D CHOUDHURY
	WITH I.A.(Civil)/2027/2024 in RSA/92/2016	ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS Versus MD ABUL HUSSAIN and 9 ORS	MR. S K UKTAR	MR. D CHOUDHURY

51	I.A.(Civil)/3228/2024 FIXED in CRP(IO)/75/2024 WITH CRP(IO)/75/2024	NIZAM UDDIN BARBHUIYA AND 12 ORS. Versus RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER
		RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA Versus NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER Z A LASKAR	MR. A M BARBHUIYA(R-1 TO 8,19,20,21,22,23) MS S R MAZARBHUIYA(R-1 TO 8, 19,20,21,22,23)
52	I.A.(Civil)/3360/2024 WITH LCR in RSA/220/2014 WITH RSA/220/2014 CAVT. NO. 1223/2014 WITH I.A.(Civil)/3359/2024 in RSA/220/2014 WITH I.A.(Civil)/3361/2024 in RSA/220/2014	NISHI KANTA MONDAL an ORS Versus HARIPADA DEB NATH and ORS NISHI KANTA MONDAL and11 ORS Versus HARIPADA DEB NATH and 18 ORS NISHI KANTA MONDAL and ORS Versus HARIPADA DEB NATH and ORS NISHI KANTA MONDAL and ORS Versus HARIPADA DEB NATH and ORS	MR.P S DEKA MR. B K BHAGAWATI MR B S DEKA MR.D SAIKIA MR.P S DEKA MR.I CHOUDHURY MR.J ALI MR.M BHAGAWATI MR.P S DEKA MR. B K BHAGAWATI MR B S DEKA MR.P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. P SUNDI MR.P SUNDI(R- 3,7,8,9,12 & 13) MR.P SUNDI(4(i) to 4(v)) FOR CAVEATOR MR. P SUNDI MR. P SUNDI MR. P SUNDI
53	I.A.(Civil)/3591/2024 in MACApp./13478/2024 WITH MACApp./13478/2024 (Filing Number) WITH I.A.(Civil)/13479/2024 (Filing Number)	LIBERTY GENERAL INSURANCE LTD. Versus RANJITA NATH AND 6 ORS LIBERTY GENERAL INSURANCE LTD Versus RANJITA NATH AND 6 ORS LIBERTY GENERAL INSURANCE LTD Versus RANJITA NATH AND 6 ORS	MR T KALITA MR T KALITA MR T KALITA	
54	I.A.(Civil)/3592/2024 in MACApp./13794/2024 WITH MACApp./13794/2024 (Filing Number) WITH I.A.(Civil)/13797/2024 (Filing Number)	SBI GENERAL INSURANCE COMPANY LTD. Versus PARBIN BEGUM AND 5 ORS SBI GENERAL INSURANCE COMPANY LTD Versus MUSTT PARBIN BEGUM AND 5 ORS SBI GENERAL INSURANCE COMPANY LTD Versus MUSTT PARBIN BEGUM AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MR. R GOSWAMI	
55	I.A.(Civil)/3596/2024 in MACApp./12672/2024 WITH MACApp./12672/2024 (Filing Number) WITH I.A.(Civil)/12673/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus KAMINI DAS AND 2 ORS UNITED INDIA INSURANCE COMPANY LTD Versus KAMINI DAS AND 2 ORS UNITED INDIA INSURANCE COMPANY LTD Versus KAMINI DAS AND 2 ORS	MR T KALITA J KOTOKY MR. A KAKATI MR T KALITA MR T KALITA	
56	I.A.(Civil)/3607/2024 in MACApp./13923/2024 WITH MACApp./13923/2024 (Filing Number)	NANDA DAS @ NANDA KALITA Versus THE DIVISIONAL MANAGER AND 2 ORS NANDA DAS @ NANDA KALITA Versus THE DIVISIONAL MANAGER AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH MR H DAS	

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3409/2024 PART-HEARD, FIXED	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM MR. B D GOSWAMI MR. R B GOHAIN (r-4) F. K. AHMED (r-4)
2	Crl.A./209/2012 WITH LCR 5 FILES	THE STATE OF ASSAM, Versus SADANANDA HAZARIKA and ORS,	PP, ASSAM	MR H R A CHOUDHURY (R2) MR.S C BISWAS MR.B CHOWDHURY MR.S U AHMED MR. A AHMED (R2) MRS. S ISLAM (R2) MRD A RAHIM MR.S D CHOUDHURY
BAIL HEARING				
3	AB/2769/2024 FIXED	TAHIR AHMED Versus THE STATE OF ASSAM	MR. S Z SHEIKH P J DAS	PP, ASSAM
ORDERS				
4	Crl.Rev.P./462/2011 WITH LCR 3 FILES	DR MOHAN LAL GOENKA Versus THE STATE OF ASSAM AND ANR	MR.S BHARALI MR.B M CHOUDHURY MR.U PATGIRI	DR.G LAL MS.R BEGUM MRU SARMA MS.M R DAS PP, ASSAM
5	CRL.A(J)/66/2019 WITH LCR 4 FILES, FIXED	BERTH TIGGA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/113/2019 6 Y 9 M 16 D :WITH LCR 2 FILES, P.B.-1, FIXED	ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM
QUASHMENT				

7	Crl.Pet./465/2013	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	PP, ASSAM
8	Crl.Pet./52/2014 FIXED	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
9	Crl.Pet./94/2014 FIXED	DR. PRAKASH AMRUT MODY and 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.A M BORA MR.K MUNIR MR.P N GOSWAMI MR.N J KHATANIAR PP, ASSAM
10	Crl.Pet./86/2015	MAGENJOY THAOSEN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR.A PHUKAN	SC, CBI
	WITH I.A./2543/2015 in Crl.Pet./86/2015	CENTRAL BUREAU OF INVESTIGATION CBI and ANR Versus MAGENJOY THAOSEN	SC, CBI	MR.N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR.A PHUKAN
11	Crl.Pet./122/2015	ROSHMI GOSWAMI Versus PRANAB KUMAR SHARMA and ANR.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY	MR.J SHARMA MR.G KAKOTI PP, ASSAM
12	Crl.Pet./147/2015	DHRUBA BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BARUA	MRS.M BORAH(R-2) MS.S GHOSHR-2 MS.G DAS(R-2) PP, ASSAM
13	Crl.Pet./197/2015	NAGENDRA NATH LAHKAR Versus THE STATE OF ASSAM AND ANR	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MSK KALITA MS.B BORAH	MR.P K DASR-2 MRN J DAS(R-2) MR.A CHOUDHURY(R-2) MR.R ALI(R-2) PP, ASSAM
14	Crl.Pet./450/2015	M/S ENDOCARP BUILDERS P LTD. and ANR. Versus THE STATE OF ASSAM	MR.K N CHOUDHURY MR.A M BORA MR.D GOGOI MS.C CHOUDHURY MR.J PATOWARI	MR.R GOSWAMI(R-2) MS. S SAIKIA(R-2) PP, ASSAM MS.P SAIKIAR-2 MR.D KONWAR(R-2)
15	Crl.Pet./505/2015	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
16	WITH Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
17	Crl.Pet./514/2015	SANDIP BOSE and 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	MR.S C KEYAL(R-2) MS.P BARUAH(R-2) MS.G SARMAH(R-2) MRB KAUSHIKR-2 PP, ASSAM
18	Crl.Pet./654/2015 WITH LCR 1 FILE	GUNJAN PATWARI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.M CHOUDHURY(R-2) PP, ASSAM MR.P K MUNIR(R-2)
19	WITH Crl.Pet./526/2016	NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM

HEARING

20	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
21	WITH WP(C)/2155/2017	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
22	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
23	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
24	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
25	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
26	Crl.Rev.P./227/2013 WITH LCR 1 FILE, FIXED	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	PP, ASSAM
27	Crl.Rev.P./456/2013 WITH LCR 5 FILES, FIXED	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
28	WITH Crl.Rev.P./457/2013	ABU TANTI and 3 ORS. Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
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18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
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22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3590/2024	DILUWAR HUSSAIN Versus THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM
2	Bail Appln./3596/2024	MEJA DAS Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
3	Bail Appln./3603/2024	ABDUL MAZID MIAH @ HALIM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
4	Bail Appln./3605/2024	ALTAF RAJA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
5	Bail Appln./3607/2024	HIMANGSHU BAISHYA @ HIMASHU BAISHYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
6	AB/3085/2024	SAIFUDDIN ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
7	AB/3086/2024	ABDUS SATTAR AND ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
8	AB/3088/2024	SAHALOM SK AND 7 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
9	AB/3089/2024	TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
10	AB/3090/2024	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
11	AB/3092/2024	SAIFUL ISLAM @ CAYFUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM

ADMISSION

12	Crl.Pet./312/2024 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
	WITH I.A.(Crl.)/628/2024 in Crl.Pet./312/2024	M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR Versus SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
13	Crl.Pet./382/2021 WITH LCR 5 FILES(SCANNED COPY), B/O	RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR	MR S DAS	MR N J DAS (r-2) PP, ASSAM
14	Crl.Pet./1002/2023 B/O	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) PP, ASSAM
15	Crl.Pet./797/2024	TRIPLE I ACHUMI TRADERS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
16	Crl.Pet./1282/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KAJOL DAS AND ANR Versus DIPAK CH. DEBNATH AND ANR	MR S SARMA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	MR. T CHAKRABORTY (R1) MR. D CHOUDHURY (R1) MR. J DAS (R1) PP, ASSAM MR. R K SARMA (R1)

BAIL HEARING (BA)

17	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY)	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
18	Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
19	Bail Appln./2305/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	Bail Appln./3135/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
21	Bail Appln./3156/2024	NIKITA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
22	Bail Appln./3402/2024 FIXED	SIDDIK ALI Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
	WITH			
23	AB/2882/2024	ATABAR RAHMAN @ ATATUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
24	Bail Appln./3414/2024 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM
25	Bail Appln./3468/2024 FIXED	RUKAN UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	PP, ASSAM
26	Bail Appln./3474/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BHADRA DOHUTIA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
27	Bail Appln./3493/2024 FIXED	PANKAJ GOGOI Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM

28	Bail Appln./3513/2024 FIXED	HIRAKJOYTI BORO AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
29	Bail Appln./3525/2024 FIXED	ASHIM KUMAR DAS Versus THE STATE OF ASSAM	MR. A K BHUYAN MR P KALITA MR K HUSSAIN MR. A KHOUND MR A TALUKDAR	PP, ASSAM

BAIL HEARING

30	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
31	AB/4110/2023 FIXED	BIMAL BASUMATARY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
32	AB/282/2024 FIXED	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
33	AB/2062/2024	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
34	AB/2150/2024 FIXED	TUSHARSEN DEKA @ RANA DEKA Versus THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
35	AB/2264/2024 FIXED	MOYNAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
36	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
37	WITH AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
38	AB/2285/2024 FIXED	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
39	AB/2436/2024	MANABENDRA THAKURIA Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
40	AB/2589/2024 FIXED	MR ROBINS K THOMAS Versus THE STATE OF ASSAM	MR. B K JAIN MS. P C BARNALI NAIR	PP, ASSAM
41	AB/2661/2024 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
42	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
43	AB/2683/2024 FIXED	ATAFUL SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
44	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM

45	AB/2820/2024 FIXED	ANUP DAS Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
46	AB/2886/2024 FIXED	FRANCIS BARMAN Versus THE STATE OF ASSAM	MR. S P SHARMA K AHMED	PP, ASSAM
47	AB/2891/2024 FIXED	SRI ISRAFIL HOQUE Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	PP, ASSAM
48	AB/2938/2024 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM
49	AB/3024/2024 FIXED	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
ORDERS				
50	I.A.(CrI.)/347/2021 WITH CASE RECORD(SCANNED COPY), BA 1161/2021(D/O) in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
51	I.A.(CrI.)/1158/2023 WITH LCR 5 FILES, B/O in CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	WITH CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR J ISLAM(R-2) PP, ASSAM
52	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O), BA 3409/2023(D/O), WITH CASE RECORD(SCANNED COPY), B/O in Bail Appln./2622/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
	WITH Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
54	CrI.Pet./824/2024 FIXED	GAJNAFOR ADIL Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
55	CrI.Pet./855/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	IBRAHIM ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
56	I.A.(CrI.)/937/2024 in CrI.A./8542/2024	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	MS. S KATAKEY	PP, ASSAM
	WITH CrI.A./8542/2024 (Filing Number)	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR E	MS. S KATAKEY	
57	I.A.(CrI.)/1144/2024 B/O in CrI.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
	WITH CrI.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./419/2024 FIXED	TILAK DAS Versus THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
2	Crl.Pet./973/2024 B/O	MATILAL ROY Versus THE STATE OF ASSAM AND ANR	H A SARKAR MR S DAS	PP, ASSAM
	WITH I.A.(Crl.)/920/2024 in Crl.Pet./973/2024	MATILAL ROY Versus THE STATE OF ASSAM AND ANR	H A SARKAR MR. S NATH MR S DAS	PP, ASSAM
3	Crl.Pet./1156/2024 B/O	SHAHNUR ALOM @ SAHANUR ALOM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
4	Crl.Pet./1323/2024	KAMALA BARUAH AND 2 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. S SAIKIA	PP, ASSAM
5	Crl.Pet./1381/2024 FIXED	MANOJ KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR T N SRINIVASAN MR P BHARDWAJ MR. M SARMA	PP, ASSAM
6	Crl.Pet./1397/2024 FIXED	BENGIA YANANG Versus THE STATE OF ASSAM AND ANR	MD E AHMED MR. F A HASSAN MR M ISLAM	PP, ASSAM
7	Crl.Pet./1406/2024 FIXED	ASHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
8	Crl.Pet./1430/2024	SAMSUL MINSHI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H P GUWALA MR. A BORO S SATNAMI	PP, ASSAM
9	Crl.Pet./1431/2024	ABDUL LATIF Versus THE STATE OF ASSAM AND 8 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
10	Crl.Pet./1432/2024	SURESH KUMER KASHLIWAL Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE C V INTONG	PP, ASSAM
11	Crl.Pet./1433/2024 B/O	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MS. N KAKATI K JAIN	PP, ASSAM

12	Crl.Pet./1434/2024	LATIKA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
13	Crl.Pet./1435/2024	B.S SIDHU Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
14	Crl.Pet./1436/2024	THE STATE OF ASSAM Versus BIREN KR BORAH		
15	AB/2946/2024	DIPAK CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
16	AB/3094/2024	TAFAJUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
ADMISSION				
17	Crl.Pet./1219/2023 WITH LCR 1 FILE(SCANNED COPY)	ANU PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
18	Crl.Pet./62/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM
19	Crl.Rev.P./267/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SOMER ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D GOGOI, Amicus Curiae for R.2 PP, ASSAM
20	Crl.Pet./772/2024 WITH LCR 1 FILE(SCANNED COPY)	NEPAL DAS Versus THE STATE OF ASSAM AND ANR	MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	MR. R DE (R-2) MS. D PATHAK (R-2) PP, ASSAM
21	Crl.Pet./1276/2024 FIXED	SAHID ALI Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	MR. R K TALUKDAR (R-2) PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
23	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
24	Bail Appln./2281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
25	Bail Appln./2691/2024 FIXED	AMIR KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
26	Bail Appln./2713/2024 FIXED	MOSTAB ALI Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
27	Bail Appln./2896/2024 WITH CASE RECORD(SCANNED COPY)	BILAL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./3138/2024 FIXED	MATIBUL HOQUE Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
29	Bail Appln./3208/2024 B/O	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM

30	Bail Appln./3492/2024 FIXED	SANKAR SAHA Versus CENTRAL BUREAU OF INVESTIGATION, BAIL HEARING	MR. N J DUTTA MR A BASUMATARY	SC, CBI
31	AB/1648/2024 FIXED	APURBA CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
32	AB/1984/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
33	AB/2155/2024	GOLAPFUL NESSA ALIAS GOLAP FULI Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
34	AB/2560/2024	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
35	WITH AB/2576/2024	PRAFULLA BORAH Versus THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
36	AB/2608/2024 FIXED	NABI HUSSAIN @ NAWAR HUSSAIN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A K PURKAYASTHA(R-2) MR. S SHARMA(R-2) B RONGHANGPI (R-2) PP, ASSAM
37	AB/2773/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL AMIN AND ANR Versus THE STATE OF ASSAM AND ANR ORDERS	MR. N ALAM R K MR. A RAHMAN	MR. M MONDAL (R-2) PP, ASSAM
38	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
39	CrI.Pet./514/2022	DIBAKAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
40	CrI.A./170/2023 1 Y 8 M 14 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
	WITH I.A.(CrI.)/412/2023 in CrI.A./170/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	PP, ASSAM
41	I.A.(CrI.)/1192/2023 WITH OFFICE NOTE, B/O in CrI.A./12196/2023 WITH CrI.A./12196/2023 (Filing Number)	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. D KONWAR MS A DAS	PP, ASSAM
	WITH I.A.(CrI.)/12197/2023 (Filing Number)	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
42	CrI.A./314/2024 WITH OFFICE NOTE WITH I.A.(CrI.)/919/2024 in CrI.A./314/2024	RAJMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/919/2024 in CrI.A./314/2024	RAJMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

43	Crl.Pet./386/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MS. D J BORAH MR P UPADHYAYA	PP, ASSAM
44	Crl.Pet./810/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MR SAURADEEP DEY MS M ROY	PP, ASSAM
45	I.A.(Crl.)/1002/2024 FIXED in Crl.Pet./557/2024 WITH Crl.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH SAUMENDRA SARMAH Versus RUMI SHARMA	MR. A SARMAH MS. N KALITA MS. M MEDHI MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
46	I.A.(Crl.)/1138/2024 in Crl.Pet./389/2024 WITH Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM AND ANR RAJA BARUAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. B CHOWDHURY MR D L NATH	PP, ASSAM PP, ASSAM
47	I.A.(Crl.)/1143/2024 in Crl.Rev.P./425/2024 WITH Crl.Rev.P./425/2024	BINITA SEAL Versus THE STATE OF ASSAM AND ANR BINITA SEAL Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM PP, ASSAM
48	I.A.(Crl.)/1152/2024 in Crl.Rev.P./10314/2024 WITH Crl.Rev.P./10314/2024 (Filing Number)	DIBAKAR BORAH Versus THE STATE OF ASSAM AND ANR. DIBAKAR BORAH Versus THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS MR. T N DAS	PP, ASSAM
HEARING				
49	Crl.Pet./74/2021 WITH LCR 4 FILES, FIXED	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
50	Crl.Rev.P./107/2018	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
51	Crl.Pet./457/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	MR. D HUSSAIN (R-2) MR. R A MAZUMDER (R-2) MS. S DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024

10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRP(IO)/176/2023	MD SHAMSUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY	GA, ASSAM MR. A R SIKDAR (r-4) MR. M H TALUKDAR (r-4) MR. S I TALUKDAR (r-4) J A SIKDAR (r-4)

LEAVE NOTE OF ADVOCATES FOR 27/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
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29)	MS. S G BARUAH	26-11-2024	To	30-11-2024



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[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4476/2015 BY SLIP	PRASANTA BHUYAN Versus THE STATE OF ASSAM and 2 ORS	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.K OJHA	MR.C BARUAHR2 and3 GA, ASSAM(R1) SC, APSC MR R DHAR SC, WPT & BC
2	WP(C)/6368/2021 BY SLIP	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
ORDER NO STEPS				
3	WP(C)/5714/2021 B/O	MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
4	WITH WP(C)/1053/2022	SEEMA LASKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
5	WITH WP(C)/1369/2022	JITU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
6	WITH WP(C)/3554/2022	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
ADMISSION				
7	WP(C)/2188/2020	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r- 4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
8	WP(C)/5126/2021 B/O	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC BTAD

9	WP(C)/5813/2021	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
10	WP(C)/5916/2021	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
11	WP(C)/138/2022 BY SLIP	SHAMINA YASMIN Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, SOCIAL WELFARE
WITH				
12	WP(C)/7315/2021	NADIRA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MR J U AHMED MR S HUSSAIN	GA, ASSAM
13	WP(C)/2660/2022 BY SLIP	MOZIBOR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, REVENUE
14	WP(C)/4626/2022 B/O	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, TRANSPORT SC, FINANCE
15	WP(C)/4761/2022 BY SLIP	SUSHANTA KUMAR MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	GA, ASSAM MR D K ROY (R-6) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, DIRECTORATE OF WELFARE OF SCHEDULE CASTE
16	WP(C)/5586/2022 BY SLIP	RUPAHI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, AG SC, PWD
17	WP(C)/6407/2022 FIXED	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
18	WP(C)/127/2023	CONSTABLE NO 444 SRI RAITOR RAVA @ RAYATOR RAVA Versus THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM
19	WP(C)/160/2023 FIXED	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	GA, ASSAM SC, BTC
20	WP(C)/256/2023	MONOJ KUMAR GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, HEALTH
21	WP(C)/1034/2023 FIXED	BHADRESWAR SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, GMC
22	WP(C)/1089/2023	NO. 130812481 CONST./GD SHRIRAM CHOURIYA Versus THE UNION OF INDIA AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH	DY.S.G.I.
WITH				
23	WP(C)/486/2021	NO. 130812481,CONST/GD SHRIRAM CHOURIYA Versus THE UNION OF INDIA AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
WITH				
	I.A.(Civil)/2099/2022 in WP(C)/486/2021	THE UNION OF INDIA AND 4 ORS Versus NO. 130812481,CONST/GD SHRIRAM CHOURIYA		MRS D BORAH

24	WP(C)/1338/2023	SANDEEP KUMAR DWIVEDI Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR H GUPTA (C.G.C.) DY.S.G.I.
25	WP(C)/1739/2023 B/O	RAM CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, P AND R.D. GA, ASSAM SC, AG MR. S K MEDHI (R-5) SC, FINANCE
26	WP(C)/3070/2023 B/O	SRUTI RAJ NATH Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
27	WP(C)/3366/2023	BHUPEN RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
28	WITH WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/1987/2023 in WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA MS. P SAHARIA	GA, ASSAM SC, BTC
29	WITH WP(C)/3382/2023	DEBANGA MOHILARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
30	WITH WP(C)/3384/2023	DASARATH BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
31	WP(C)/5735/2023	KABITA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
32	WP(C)/5844/2023 B/O	PALASH PRATIM BARUAH Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MS D DUTTA	MR. B DEKA DY.S.G.I.
33	WP(C)/1648/2024	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
34	WP(C)/2051/2024	MST SOKINA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
35	WP(C)/2101/2024	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
36	WP(C)/2977/2024	stricking of the name of the petitioner no. 1 Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM MR. S NEOG (R-9) MS. S G BARUAH (R-9) MR. B BORGHAIN (R-9) MR B SAIKIA (R-9)
37	WP(C)/3178/2024 FIXED	SANJIB KUMAR MISHRA Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	GA, ASSAM SC, FINANCE
38	WP(C)/3396/2024 BY SLIP	KAMAL LAHON Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM SC, SERICULTURE
39	WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM

40	WP(C)/4033/2024 BY SLIP	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
41	WP(C)/4199/2024	JYOTI PRASAD DAS Versus THE GOVERNMENT OF ASSAM AND 2 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, TMB
42	WP(C)/4407/2024	MANTU BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA(R-2,3) MR. A K DUTTA(R-2,3) MR. K GOGOI (CGC) MR. S SUTRADHAR (R-4) SC, L G B R I M H J.P. BARUAH(R-4) SC, C.G.C.
43	WP(C)/4629/2024	DEBO PRASAD CHOUDHURY Versus THE UNION OF INDIA AND 4 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. S S ROY (CGC) DY.S.G.I.
44	WP(C)/4979/2024	GOKUL CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
45	Cont.Cas(C)/606/2022 B/O	HASIBA BEGUM Versus SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	MR. R R Gogoi
46	WP(C)/4817/2022 WITH OFFICE NOTE	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OP GA, ASSAM MR. S K TALUKDAR
47	Cont.Cas(C)/338/2024	GAKUL CHANDRA SARMA Versus GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. D BHUYAN MR. P GOGOI	MR. D SAIKIA(R-5) MR. D SAIKIA(R-5) MR. R BORPUJARI(R-5) MR. R BORPUJARI(R-5) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR. S DUTTA (R-1) MR A CHALIHA(R-2) MR A CHALIHA(R-2)
48	I.A.(Civil)/3220/2024 IN WP(C)/6408/2023(D/O) in WP(C)/6408/2023	ARUN CH KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. K GOGOI (CGC) DY.S.G.I.
49	WP(C)/4366/2024	ABDUL MOTLIV LASKAR Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM	MR. G PEGU (CGC) DY.S.G.I.
<u>HEARING</u>				
50	WP(C)/7324/2013 BY SLIP, WITH LCR 2 FILES	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
51	WP(C)/1421/2014 BY SLIP	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I OR AT 3:30 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3355/2021	041664366 CT/GD SRI BICHITRA SARMA Versus THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	MR H GUPTA ASSTT.S.G.I.
2	WP(C)/224/2022	JOHN JOSEPH HERENZ Versus THE STATE OF ASSAM AND 3 ORS	MR. S UPADHAY	GA, ASSAM SC, P H E
3	WP(C)/1180/2022	ABDUL MOKSUS BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	GA, ASSAM
4	WP(C)/1557/2022	SOURAV DEKA AND 15 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA MR T DAS	SC, AFDC
5	WITH WP(C)/247/2022	SOURAV DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA	MR S S ROY, GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/272/2022 in WP(C)/247/2022	THE ASSAM FISHERY DEVELOPMENT CORPORATION CACHAL Versus SOURAV DEKA AND 2 ORS	MR P SHARMAH	GA, ASSAM MR. N J KHATANIAR
6	WITH WP(C)/800/2022	BITUMONI DAS AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	GA, ASSAM SC, AFDC
7	WP(C)/3447/2022 WP(C) 6103/2007 (D/O)	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
8	WITH WP(C)/4983/2023	KABIRAM DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, IRRIGATION SC, FINANCE

9	WP(C)/4026/2022	DIBYAJYOTI BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	SC, FOREST
10	WP(C)/4187/2022	BHARATI BALA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR A C BORBORA MR. M SMITH MR. N BORPATRAGOHAİN SC, EDU
11	WP(C)/4720/2022	MONALISA HAZARIKA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS. F BEGUM MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
12	WP(C)/4942/2022	MD. NUR ISLAM ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI	SC, CO OP GA, ASSAM
13	WP(C)/5333/2022	ABDUL HAKIM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM
14	WP(C)/5451/2022	RANJIT BORO AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
15	WP(C)/5989/2022	UMESH KUMAR THAPLIYAL Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	ASSTT.S.G.I.
16	WP(C)/6561/2022	RUBI SAIKIA BHOWMIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS. J GHOSH	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
17	WP(C)/6585/2022	DAVID GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA MS. A BORA	GA, ASSAM
18	WP(C)/6586/2022	LUIT PATHAK Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. S N TAMULI MS. S. DUTTA P DEKA	SC, EDU
19	WP(C)/6844/2022	PARAG BORA Versus THE STATE OF ASSAM AND 9 ORS	MR. P J SAIKIA MS D DUTTA	SC, PWD SC, K A A C
20	WP(C)/6847/2022	DEEPAK PRADHAN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, APDCL
21	WP(C)/6932/2022	NAWAZ SHARIF Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
22	WP(C)/7502/2023 FIXED	CHOU GAMSENG SINGPHO Versus THE ASSAM GAS COMPANY LIMITED AND 2 ORS	MS D BORGHOAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR K KHANNA (R-3) MS M DAS (R-3)
HEARING				
23	WP(C)/2050/2016 FIXED	PRADIP SAIKIA Versus THE UNION OF INDIA and 4 ORS	MR. I H SAIKIA MR. K KALITA MR. D MAZUMDAR MS. S KANUNGOE	C.G.C. MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. R ISLAM	19-11-2024	To	30-11-2024
12)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
13)	MR. N SARKAR	21-11-2024	To	27-11-2024
14)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
15)	MR P SARMAH	22-11-2024	To	28-11-2024
16)	MS. D GHOSH	25-11-2024	To	27-11-2024
17)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
18)	MR I CHAKMA	22-11-2024	To	27-11-2024
19)	MS S DAS	22-11-2024	To	02-12-2024
20)	MR S SARMA	22-11-2024	To	15-02-2025
21)	MRS. A GAYAN	25-11-2024	To	29-11-2024
22)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
23)	MR A K DAS	25-11-2024	To	30-11-2024
24)	MR. L C DEY	25-11-2024	To	29-11-2024
25)	MR J DAS	28-11-2024	To	31-12-2024
26)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
27)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
28)	MR. B K JAIN	27-11-2024	To	30-11-2024
29)	MS. S G BARUAH	26-11-2024	To	30-11-2024